

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI - 110 066
PRINCIPAL BENCH - CUSTOMS BRANCH**

COURT ROOM NO.

DATE:06.02.2012

MONDAY

TIME:10:30 AM

CORAM:

HON'BLE MR. D.N. PANDA, MEMBER (JUDICIAL)

HON'BLE MR. RAKESH KUMAR, MEMBER (TECHNICAL)

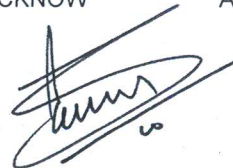
S.N.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENT.	REMARKS
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FOR COMPLIANCE

1	ST/1488-1490/10	CEREBRAL LEARNING SOLUTIONS PVT. LTD.	VS CCE INDORE	SUNIL KHANDELWAL/ DR	
2	ST/1707/10	AHLCON BUILDERS & DEVELOPERS PVT LTD	VS CCE INDORE	IP/DR	
3	ST/56/11	AJMER ZILA EX-SERVICE MAN WELFARE CO-OPERATIVE SOCIETY LTD.,	VS C.C.E. JAIPUR II	K.K ANANDDR	
4	C/76/11	KAMLESH CHANDRA	VS C.C. LUCKNOW	ANIL KUMAR SHARMA / DR	
5	C/106/11	SH HARISH TURAKHIA	VS CCE CHANDIGARH	PIYUSH KUMAR / DR	
6	ST/390/11	RAJESH SRIVASTAVA,	VS CST DELHI	ATUL KUMAR GUPTA/DR	

SHORT MATTERS

1	ST/M/815/11 ST/1762/10	DEVNDER SINGH	VS CCE KANPUR	IP/DR	
2	C/M/871/11 C/546/08	SH. SUSHIL SHARMA	VS C.C.E. LUDHIANA	SUDHIR MALHOTRA /DR	
3	C/M/913/11 C/563/09	E S P N	VS CC NEW DELHI	L P ASTHANA/DR	
4	C/ROA/154/11 C/184/10	BHARAT RANA	VS CC NEW DELHI	S K PAHWA / DR	
5	ST/S/622/11 ST/342/11	VIPUL AGENCIES,	VS CCE INDORE	K K ANAND/DR	
6	C/S/1076/11 C/147/11	HARYANA FINANCIAL CORPORATION,	VS C.C.E. DELHI III	IP/DR	
7	C/S/1561/11 C/266/11	CC NEW DELHI	VS M/S K Y ENTERPRISES	DR/IP	
8	C/S/1566/11 C/267/11	CC NEW DELHI	VS M/S CARREFOUR WC & C (I) LTD.	DR/IP	
9	ST/S/1570/11 ST/758/11	ABHINAV STEELS PVT. LTD.	VS CCE ALLAHABAD	BIPIN GARG/DR	
10	ST/S/1655/11 ST/800/11	FORTUNE PARK HOTELS LTD.	VS CST DELHI	R NARAIN/DR	
11	ST/S/1756/11 ST/834/11	CHETAK TRAVELLING AGENCY	VS CCE JAIPUR-II	IP/DR	
12	ST/S/1886/11 ST/888/11	SAKSARIA BISWAN SUGAR FACTORY LTD.	VS CCE LUCKNOW	KAPIL VAISH / DR	
13	ST/S/1891/11 ST/890/11	PACE COMMUNICATION	VS CCE JAIPUR	PANKAJ MALIK / DR	
14	ST/S/1896/11 ST/891/11	ANANDSHRI ENTERPRISES	VS CCE LUCKNOW	APRA ASSO. / DR	



15	ST/S/2658/11 ST/1258/11	REKHA N.PUBLICITY	VS CCE JAIPUR - I	A.SHARMA/DR
16	ST/S/2660/11 ST/1260/11	SH SHARWAN KUMAR	VS CCE CHANDIGARH	G.KOHLI/DR
17	ST/S/2666/11 ST/1264/11	UNIVERSAL ENTERPRISES	VS CCE LUDHIANA	S.MALHOTRA/DR
18	ST/S/3429/10 ST/COD/475/10 ST/1603/10	MIHANI NETWORK	VS CCE BHOPAL	IP/DR

REGULAR MATTERS

1	ST/142/07 ST/118/07 ST/CO/96/07 ST/215/08	CST NEW DELHI	VS AIRPORT AUTHORITY OF INDIA & VICE-VERSA	DR/A K BATRA	TOP OF THE BOARD.
2	C/358,403,434/07 C/424/09	DEEP EXPORTS K K EXPORTS M D OVERSEAS	VS CC NEW DELHI	L P ASTHANA PRADEEP JAIN E.L.P. /DR	TOP OF THE BOARD.
3	C/601-602,604 /07	SH GAURAV JAIN	VS CC AMRITSAR	RAJESH RAWAL / DR	
4	ST/392 & 404/08	CCE MEERUT - II (VICE VERSA)	VS HARISH ANEJA & OTHERS	DR/IP	
5	ST/558/08	KOTDWAR STEEL (P) LTD	VS CCE MEERUT	A.ARORA/DR	
6	ST/576/08	HIMACHAL PRADESH STATE INDL DEV. CORP.	VS CCE CHANDIGARH	IP/DR	
7	C/138/09	SH RAKESH KUMAR	VS CC NEW DELHI	A.K.JAIN/DR	
8	ST/1824/10 ST/09/11	ARVIND KUMAR & CO.	VS CCE JAIPUR - II	OP AGARWAL/ DR	
9	C/135/11	CC NEW DELHI	VS R. INTERNATIONAL	DR/IP	



ASSTT. REGISTRAR
CUSTOMS BRANCHS



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PRINCIPAL BENCH - CUSTOMS BRANCH

REGISTRAR COURT

DATE:06.02.2012

MONDAY

TIME:10:30 AM

CORAM:

HON'BLE REGISTRAR

S.N.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENT.	REMARKS
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FOR COMPLIANCE

1	ST/354/11	KPH DREAM CRICKET (P) LTD.	VS CCE CHANDIGARH	IP/DR	
2	ST/455/11	M/S CHINA AIRLINES	VS CST DELHI	SANJAY K JAIN / DR	



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WEST BLOCK NO.2, R.K. PURAM, NEW DELHI - 110 066
PRINCIPAL BENCH - CUSTOMS BRANCH

COURT ROOM NO.

DATE:07.02.2012

TUESDAY

TIME:10:30 AM

CORAM:

HON'BLE MR. D.N. PANDA, MEMBER (JUDICIAL)

HON'BLE MR. RAKESH KUMAR, MEMBER (TECHNICAL)

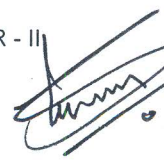
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FOR COMPLIANCE

1	ST/500-01, & 506/07	CCE JAIPUR - II	VS RAJASTHAN SPINNING & WEAVING MILLS LTD.	V.L.KUMARAN/ DR	
2	ST/1905/10	INDIAN EXPOSITION MART	VS CCE NOIDA	K.G.BHAGAT /DR	
3	ST/1075/10	SKYLINE CONTRACTORS (P) LTD	VS CST DELHI	SK SARWAL/DR	

SHORT MATTERS

1	C/M/764/08 C/724/05 C/295/06	TEXCO MASH EXPORTS	VS CC NEW DELHI	A.K.JAIN/DR	
2	C/M/806/11 C/16/10	ACHIEVER INTERNATIONAL	VS C.C.	PRABHAT KUMAR/DR	
3	C/M/849/11 C/26/10	PREM CABLES (P) LTD	VS CCE JAIPUR - I	BIPIN GARG/DR	
4	C/M/970/11 C/151/11	C.C. (PREVENTIVE) AMRITSAR	VS NEELDHARA TRANSFERS	DR/IP	
5	C/ROA/8-9/11 C/467-68/10	CHIRAG TEXTILES, & ORS	VS CC NEW DELHI	A.SAMAD, DR	
6	C/ROA/37/11 C/483-84/09	ROYAL INDUSTRIES LTD	VS C.C.E. LUDHIANA	IP/DR	
7	C/COD/167-68/11 C/364-65/06	CC NEW DELHI	VS ERICSSON COMMUNICATIONS LTD.	DR/IP	
8	ST/S/1069/11 ST/553/11	M/S SHOREWALLA GLOBAL INDUS. (P) LTD.	VS CCE JAIPUR-I	IP/DR	
9	ST/S/1567/11 ST/755/11	GLOBAL WASTE MANAGEMENT	VS CCE JAIPUR	IP/DR	
10	ST/S/1897/11 ST/892/11	RUCHI INFOTECH LTD.	VS CCE INDORE	S G KHANDELWAL / DR	
11	ST/S/1899/11 ST/893/11	SUNIL KUMAR SINGH	VS CCE BHOPAL	AMIT AGARWAL / DR	
12	ST/S/1900/11 ST/894/11	G SASI KUMAR	VS CCE BHOPAL	AMIT AGARWAL / DR	
13	ST/S/1901/11 ST/895/11	DHANANJAY SHARMA	VS CCE BHOPAL	AMIT AGARWAL / DR	
14	ST/S/1902/11 ST/896/11	B K SINGH	VS CCE BHOPAL	AMIT AGARWAL / DR	
15	ST/S/1903/11 ST/897/11	DHANANJAY SHARMA	VS CCE BHOPAL	AMIT AGARWAL / DR	
16	ST/S/1904/11 ST/898/11	MANOJ KUMAR	VS CCE BHOPAL	IP/DR	
17	ST/S/2683-85/11 ST/1275-77/11	KISAN SAHAKARI CHINI MILLS	VS CCE JAIPUR - II	BIPIN GARG/DR	



REGULAR MATTERS

1	ST/545-46/11	INTEROCEAN SHIPPING	VS CST NEW DELHI	IP/DR	TOP OF LIST
2	C/998-1004/05 C/609/05	GM OVERSEASE	VS CCE MUMBAI	IP/DR	
3	C/203,204/07	DOABA STUD & AGRICULTURE FARMS	VS CC NEW DELHI	PIYUSH KUMAR / DR	
4	ST/269/07 ST/242,762/08 ST/768/09 ST/579,398,92, 162,315/09 ST/M/635/08 ST/777/09	SPICE COMMUNICATIONS PVT. LTD. VODAFONE, BHARTI AIRTEL, IDEA, & HUTCH COMMUNICATIONS	VS CCE CHANDIGARH CCE ROHTAK, CCE MEERUT - I	V L KUMARAN /DR	ALL CONNECTED AS PER DIRECTION OF HON'BLE BENCH
5	C/366/07	DAYANAND MEDICAL COLLAGE AND HOSPITAL	VS CC NEW DELHI	BALBIR SINGH/DR	
6	C/615/07	ERICSSON INDIA PVT. LTD	VS CC NEW DELHI	V. I AXMIKUMARAN/ PRIYADARSHI MANISH/DR	
7	C/634/07	CC NEW DELHI	VS MORADABAD CHARITABLE TRUST &	PRABHAT KUMAR / DR	
8	C/56-58/08	AJAY KUMAR AGGARWAL & OTHERS	VS CC NEW DELHI	PRABHAT KUMAR / DR	
9	ST/544/08	CCE LUDHIANA	VS KAY BEE ALLOYS & STEEL	DR/IP	
10	C/691/08	M/S SWATI FREIGHT MOVERS	VS CC NEW DELHI	PRABHAT KUMAR / DR	
11	ST/1032/10	VODAFONE ESSAR DIGILINK LTD.	VS CCE PANCHKULA	V L KUMARAN /DR	
12	ST/1525/10	KISSAN SAHAKARI CHINNI MILLS	VS CCE MEERUT-I	IP/DR	
13	ST/412/11 ST/CO/242/11	CST DELHI	VS LAL MAHAL LTD	DR/IP	
14	C/490/11	CC AMRITSAR	VS M/S SHEEFA EXPORTS (P) I TD	DR/IP	
15	C/589/11	R.S. YADAV & COMPANY	VS CC NEW DELHI	PIYUSH KUMAR/DR	



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